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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER :TCP/9/2016

NAME OF THE PETITIONER(S) :Shri Chava Bharat Kumar

NAME OF THE RESPONDENT(S) :Spanish Millstream Leather Private Limited and 3 others

UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

B. Sarath babu
For K. Ramasamy

Counsel for Petitioner



ORDER

Shri B Sarath Babu, representing counsel for petitioner present and prayed time for filing written submissions. No representation on behalf of respondents. Time extended at request. Put up on **24.03.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)